

**LOK SABHA**  
**UNSTARRED QUESTION No. 2102**  
TO BE ANSWERED ON 12<sup>th</sup> February, 2026

**COVERAGE AND IMPACT OF UNIFIED PIPELINE TARIFF**

2102. SHRI VISHWESHWAR HEGDE KAGERI:

SHRI DAMODAR AGRAWAL:

SHRI ANURAG SHARMA:

SHRI RAMESH AWASTHI:

SHRI BHOJRAJ NAG:

SMT. KAMALJEET SEHRAWAT:

SHRI KALI CHARAN SINGH:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of the total coverage of operational natural gas pipelines operating under the Unified Pipeline Tariff regime, district-wise;

(b) whether districts of the Bundelkhand region, particularly Jhansi and Lalitpur in Uttar Pradesh are presently covered or proposed to be covered and if so, the details thereof;

(c) the increase in operational natural gas pipeline length achieved during the last year along with the district-wise details of additional pipeline length currently under execution or planned including timelines for completion affecting the Jhansi–Lalitpur region;

(d) the coverage under the Unified Pipeline Tariff regime during the last year, highlighting inclusion of backward and aspirational districts, State/UT-wise;

(e) whether the Government proposes to increase the Unified Pipeline coverage, if so, the details thereof, State/UT-wise; and

(f) whether the Government has assessed the impact of the Unified Pipeline Tariff regime on reducing transportation costs, improving gas accessibility for households, MSMEs and food processing units and promoting industrial growth in regions like Jhansi and Lalitpur, if so, the details thereof?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री  
(श्री सुरेश गोपी)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS**  
**(SHRI SURESH GOPI)**

(a) to (f) Petroleum and Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to various entities to Lay, build, operate and expand Natural Gas Pipelines (NGPL). As on September 2025, PNGRB has authorized approximately 34,238 km of NGPL network which includes common carrier, spur line, tie-in connectivity and dedicated pipeline across the country to create a National Gas Grid to be completed within periods as specified in the PNGRB authorization, out of which 25,923 km are operational. All the States and Union Territories, except Ladakh, Andaman & Nicobar Island and Lakshwadeep are covered by Natural Gas Pipeline

Network authorized by PNGRB. The operational network has increased from 24,945 km as of 30.09.2024 to 25,923 Km as on 30.09.2025, reflecting an increase of 978 km.

The details of the total coverage of operational natural gas pipelines operating under the Unified Pipeline Tariff regime authorized by PNGRB as on 30.09.2025 is at **Annexure-I**. The natural gas pipeline currently under execution as on 30.09.2025 is at **Annexure-II**

Further, supply and distribution of natural gas is also achieved through the development of City Gas Distribution (CGD) Network. Laying of pipeline infrastructure is part of the development of CGD Network, which is carried out by the entities authorized by PNGRB vide their Minimum Work Programme (MWP). After completion of 12/12A CGD bidding round, PNGRB has authorized entities for the development of CGD network in 307 Geographical Areas (GAs), covering the entire mainland area (including backward and inspirational districts) of the country.

The districts of Bundelkhand region including Jhansi and Lalitpur districts in Uttar Pradesh are covered under CGD Network, the details of which is at **Annexure-III**. Natural gas is supplied to these regions through the integrated HVJ (Hazira-Vijaipur-Jagdishpur) Pipeline with physical connectivity at two locations i.e. GAIL's delivery terminal at Malanpur and IP-02 (Intermediate Pigging Station), Raksha.

PNGRB has notified the Unified Tariff effective from 01.04.2023 for all pipelines that are part of the National Gas Grid System (*this comprises of ~ 90% of Total Operational Common Carrier Pipelines authorised by PNGRB*). This reform advances the objective of “One Nation, One Grid, One Tariff” and reduces regional disparities in natural gas transportation cost, thereby enhancing competitiveness of MSMEs and food processing units. As part of the move toward a Unified National Tariff structure, PNGRB vide amendment dated 07.07.2025 has also reduced the number of Unified Tariff Zones from three to two. This change aims to create a more balanced tariff system and improve natural gas access, particularly in underserved areas.

PNGRB has notified transportation tariffs of Rs. 54/MMBTU (up to 300 km) and Rs. 102.86/MMBTU (beyond 300 km) effective 1 January 2026. However, CNG and Domestic PNG consumers nationwide will be charged the Zone-1 tariff of Rs. 54/MMBTU, resulting in nearly 50% lower transportation charges for consumers located beyond 300 km. The reform will specially benefit the consumers located in the far-flung areas where currently the additive tariff is applicable. It also facilitates development of gas markets, enhances affordability for urban households and transportation sectors, thereby advancing the adoption of clean energy as part of the government vision to increase the gas utilisation in the country.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) to (f) OF LOK SABHA UNSTARRED QUESTION NO. 2102 TO BE ANSWERED ON 12.02.2026 REGARDING COVERAGE AND IMPACT OF UNIFIED PIPELINE TARIFF.**

The details of the total coverage of operational natural gas pipelines operating under the Unified Pipeline tariff regime authorized by PNGRB as on 30.09.2025 are listed below.

Sl. No.	Name of Pipeline	Entity Authorized	Date of Authorization	Length Authorized (km)	States
1.	Hazira-Vijaipur-Jagdishpur-GREP-Dahej-Vijaipur HVJ/VDPL	GAIL(India) Limited	19.04.2010	6,169	Uttar Pradesh, Madhya Pradesh, Rajasthan And Gujarat, Haryana, Delhi, and Uttarakhand
	Dahej-Vijaipur (DVPL)-Vijaipur-Dadri (GREP) Capacity augmentation		14.02.2011		
2.	Dahej-Uran-Dabhol-Panvel Natural Gas Pipeline		10.05.2010	920	Gujarat, Maharashtra, UT of Dadra & Nagar Haveli and Daman & Diu
3.	Jagdishpur- Haldia-Bokaro-Dhamra Natural Gas Pipeline network,		29.01.2018	3,546	Uttar Pradesh, Bihar, Jharkhand, West Bengal, Odisha, Assam
4.	Dadri-Bawana-Nangal Natural Gas Pipeline,		15.02.2011	921	Punjab, Haryana, Uttar Pradesh, Uttarakhand, Delhi, and Himachal Pradesh
5.	Chainsa-Jhajjar-Hissar Natural Gas Pipeline		13.12.2010	455	Haryana, Rajasthan and Delhi
6.	Dabhol-Bangalore Natural Gas Pipeline.		14.11.2011	1,414	Maharashtra, Karnataka, Goa
7.	KG Basin Natural Gas Pipeline, Baroda Sub Network of Gujarat Regional, Mumbai Regional a. Uran Thal UsarSub Network b. Trombay Sub Network		12.05.2010	878	Andhra Pradesh Gujarat, Maharashtra
8.	Mumbai-Nagpur-Jharsuguda Natural Gas Pipeline		15.05.2020	1755	Maharashtra, Madhya Pradesh, Chhattisgarh and Odisha

9.	Srikakulam Angul Natural Gas pipeline		23.07.2019	690	Andhra Pradesh, Odisha
10.	Dadri-Panipat Natural Gas Pipeline	Indian Oil Corporation Limited	05.01.2011	132	Haryana and Uttar Pradesh
11.	East-West Natural Gas pipeline	Pipeline Infrastructure Limited	21.06.2019	1,459	Andhra Pradesh, Gujarat, Maharashtra, Telangana and Karnataka
12.	GSPL's High Pressure Gujarat Gas Grid	Gujarat State Petronet Limited	27.07.2012	2,860	Gujarat
13.	GSPL's Low Pressure Gujarat Gas Grid		19.03.2013	58	Gujarat
14.	Shahdol-Phulpur Natural Gas pipeline	Reliance Gas Pipelines Limited	11.07.2013	312	Madhya Pradesh and Uttar Pradesh
15.	Mehsana- Bathinda Natural Gas pipeline	GSPL India Gasnet Limited	07.07.2011	1,942.5	Gujarat, Rajasthan, Haryana, Punjab
16.	Bathinda-Jammu-Srinagar Natural Gas pipeline (foreclosed at Gurdaspur)	GSPL India Gasnet Limited	07.07.2011	261	Punjab
17.	Mallavaram-Bhopal-Bhilwara-Vijaipur Natural Gas pipeline	GSPL India Transco Limited	07.07.2011	1,881	Andhra Pradesh, Telangana, Maharashtra, MP, Rajasthan, Gujarat
18.	Uran Trombay Natural Gas pipeline system	Oil and Natural Gas Corporation Limited	03.05.2011	24	Maharashtra
19.	North-East Natural Gas pipeline grid	Indradhanush Gas Grid Limited	17.11.2020	1,656	Assam, Mizoram, Manipur, Arunachal Pradesh, Tripura, Nagaland, Meghalaya & Sikkim, West Bengal
<b>Total-</b>				<b>27,334</b>	

(Source-PNGB)

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (f) IN RESPECT OF LOK SABHA UNSTARRED QUESTION NO. 2102 FOR REPLY ON 12.02.2026 REGARDING COVERAGE AND IMPACT OF UNIFIED PIPELINE TARIFF.

**Under Construction Common Carrier Natural Gas Pipelines As on September, 2025**

(Authorized under Regulations 5/17/18/21(3) of the NGPL Authorization Regulations and Section 42 of the PNGRB, Act, 2006)

S. No.	Name of Natural Gas Pipelines	Name of Authorized Entity	Date of Authorization	Authorized Length (KM)	Authorized Capacity (MMSCMD)	States from which Pipeline passes
1	Ennore-Nellore	GTIL	02.12.2014	220	36.00	Andhra Pradesh, Tamil Nadu
2	Kakinada- Vijayawada- Nellore	IMC	19.02.2018	667	18.00	Andhra Pradesh
3	Kanai-Chhata- Panitar	HPPL	08.07.2019	317	19.20	West Bengal
4	Mumbai-Nagpur- Jharsuguda	GAIL	15.05.2020	1755	16.50	Maharashtra, Madhya Pradesh, Chhattisgarh and Odisha
5	Jamnagar to Dwarka (Gujarat)	GSPL	19.08.2021	100	3.00	Gujarat
6	Hazaribagh-Ranchi	IOCL	09.02.2023	68	1.03	Jharkhand
7	Gurdaspur-Jammu	GAIL	12.07.2023	160	3.10	UT of Jammu & Kashmir, Punjab
<b>Total-</b>				<b>3,287</b>		

**Partially Commissioned Common Carrier Pipelines - As on September, 2025**  
(Authorized under Regulations 5/17/18/21(3) of the NGPL Authorization)

S. No.	Name of Natural Gas Pipelines	Entity	Date of Auth.	Auth. Length (KM)	Authorized Capacity (MMSCM D)	Operating Length(K M)	Under Const. Length# (KM)	States from which Pipeline passes
1	Mehsana-Bhatinda	GIGL	07.07.2011	1,942.5	83.11	1285	657.5	Gujarat, Rajasthan, Haryana, Punjab
2	Bhatinda-Gurdaspur	GIGL	07.07.2011	261	42.42	102	159	Punjab
3	Mallavaram-Bhopal- Bhilwara - Vijaipur	GITL	07.07.2011	1,881	78.25	364	1517	Andhra Pradesh, Telangana, Maharashtra, MP, Rajasthan, Gujarat
4	Dabhol-Bangalore	GAIL	14.11.2011	1,414	16.00	1148	266	Maharashtra, Karnataka, Goa
5	Kochi-Koottanad-Bangalore-Mangalore	GAIL	31.05.2012	1,104	16.00	644	460	Kerala, Tamil Nadu, Karnataka, UT of Puducherry
6	Ennore-Tuticorin	IOCL	10.12.2015	1,431	84.67	1094	337	Tamil Nadu, Karnataka, Andhra Pradesh, UT of Puducherry
7	Jagdishpur-Haldia- Bokaro Dhamra- Paradip-Barauni-Guwahati	GAIL	29.01.2018	3,546	23.00	3277	269	Uttar Pradesh, Bihar, Jharkhand, West Bengal, Odisha, Assam
8	North-East Natural Gas Pipeline Grid	IGGL	17.11.2020	1,656	4.75	196	1460	Assam, Mizoram, Manipur, Arunachal Pradesh, Tripura, Nagaland, Meghalaya & Sikkim, West Bengal
9	Srikakulam-Angul	GAIL	23.07.2019	690	6.65	422	268	Andhra Pradesh, Odisha
<b>Total-</b>				<b>13,926</b>		<b>8,532</b>	<b>5393.5</b>	

Note:-#Under Construction length is difference of Authorized length and Operating Length

\*Target date of completion is as per the authorization issued to the entity or such other date as extended by the Board.

**ANNEXURE – III**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (f) IN RESPECT OF LOK SABHA UNSTARRED QUESTION NO. 2102 FOR REPLY ON 12.02.2026 REGARDING COVERAGE AND IMPACT OF UNIFIED PIPELINE TARIFF.**

Sl. No	Geographical Area/ CGD Networks	State/Union Territory	Authorized CGD Entity	Date of Authoriza-tion	Date of Target Completion	Pipeline Infrastructure-Inch KM		
						MWP Target	Pro-Rata Target	Total
1	<b>Jhansi</b>	Uttar Pradesh	Central UP Gas Limited	26-Feb-14	31-Mar-19	72	72	408
2	<b>Jhansi (EAAA*)</b> District, Bhind, <b>Jalaun, Lalitpur</b> and Datia Districts	Madhya Pradesh and Uttar Pradesh	Adani Total Gas Limited	29-Mar-19	31-Mar-29	1568	1058	372
3	<b>Banda, Chitrakoot and Mahoba</b>	Uttar Pradesh	Indraprastha Gas Limited	13-Apr-22	30-Jun-30	2325	1163	2207
4	Kanpur (EAAA) District, Fatehpur and <b>Hamirpur</b> Districts	Uttar Pradesh	Indraprastha Gas Limited	29-Mar-19	31-Mar-29	1170	790	4228

\*Except Area Already Authorized

(Source-PNGRB)